

SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR

Bhamini

SENIOR CIVIL JUDGE AND JMFC

Cause List Date: 01-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 15/2020 (APPEARANCE OF PARTY)		Ankitha D/o Sabanna Hadpad her U/g Venkatesh S/o Lachamanna Hadpad Vs Sabanna S/o Channabassappa Hadpad	HONNAREDDY RAYANNA MALLAREDEPPA
2	Crl.Misc. 18/2020 (Step)		Siddappa S/o Dodda Paramapa Vs The Tahsildar Shahapur.	Sannati Sidramappa SO Sharanappa
3	C.C. 39/2020 (JUDGMENTS-CRIMINAL)		B.Gudi PS Vs Siddappa	APP
4	C.C. 11/2020 (APPEARANCE OF ACCUSED)		B.Gudi PS Vs Basawaraj Natekar	APP
5	C.C. 44/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Mahesh	APP
6	C.C. 68/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Chandarshekar S/o Dyavappa	APP RBD
7	C.C. 80/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Saleemuddin S/o Syduddin Laloti and others	APP
8	C.C. 106/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Babu S/o Shekappa Annur	APP
9	C.C. 107/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Eshangouda S/o Shivappagouda Chennashetti	APP
10	C.C. 132/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Sundar S/o Ningappa Natekar	APP
11	C.C. 142/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Tavakkulsab S/o Haidarsab Ambiger	APP
12	C.C. 143/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S Vs Hanmantraya S/o Tippanna Tanakedar	APP
13	C.C. 167/2020 (APPEARANCE OF ACCUSED)		Bheemarayanagudi PS Vs Yamanaya S/o Shivaya Guttedar	APP S.V Patil

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 170/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS Vs Dasatagiri S/o Shekhmahetaba	APP Sajjan Sharanappa Madivalappa
15	C.C. 172/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS Vs Bheemappa @ Balabhima S/o Mallappa Kavali	APP
16	C.C. 221/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi P.S Vs Mareppa S/o Rayappa Myageri	APP
17	C.C. 224/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi P.S Vs Shivalingappa S/o Mareppa Ontoor	APP
18	C.C. 27/2020 (FRAMING OF CHARGE OR PLEA)		B.Gudi PS Vs Basavaraj @ Basappa	APP
19	C.C. 55/2020 (FRAMING OF CHARGE OR PLEA)		Bheemaranagudi PS Vs Anil S/o Chandrshekar Rathod	APP
20	C.C. 216/2020 (FRAMING OF CHARGE OR PLEA)		Bheemaranagudi P.S Vs Devraj S/o Vijaygouder	APP
21	C.C. 888/2016 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Ilyas Khan	App
22	C.C. 1103/2017 (EVIDENCE-CRIMINAL)		Wadigera PS Vs Saddam Husen Choudri	APP
23	C.C. 61/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi PS Vs Bheemanna @ Bheemara S/o Tirupati	APP
24	C.C. 86/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi PS Vs Shivaraj S/o Channabasappa Bennur and others	APP Sugural Hemareddy H C Reddy
25	C.C. 432/2016 (ACCUSED STATEMENT u/s 313 CrPC)		B GU DI PS Vs Subhash	as
26	C.C. 30/2020 (ACCUSED STATEMENT u/s 313 CrPC)		B.Gudi PS Vs Devappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 23/2018 (Objection)		Annapurnamma Vs Chandrashekhar	Sahu S Shekhar
2	EX 67/2018 (Objection)		Amalappa Vs Hanamantha	Santosh Mahendrakar
3	R.A 5/2020 (Objection) IA/1/2020		Basavaraj Vs Sharangouda	S.V.Kulkarni Sir.
4	M.V.C. 12/2020 (Objection)		Parushuram Vs The H.M Mouneshwar School Bunkaldoddi	Kattimani Vasudev Hanumantappa
5	Misc 3/2019 (NOTICE)		Chandbi and 1 another Vs Jalasaband 5 others	Mudbool Umesh Bhaskar rao
6	R.A 9/2019 (NOTICE)		Neelamma Vs Bannamma	Patil Shantagaouda venkangouda
7	FDP 5/2019 (NOTICE)		Ameenreddy Vs Parvathreddy	S.V.Kulkani
8	O.S. 39/2019 (NOTICE)		Kalamma Vs Monappa	Bhakri KRISHNAMURTY Venkatacharya
9	O.S. 95/2019 (NOTICE) IA/1/2019 IA/2/2019		Hayyalappa Vs Sharanamma	T G Kulkarni Advocate
10	M.V.C. 10/2020 (NOTICE)		Mahesh Vs Deepakkumar	Deshapande Gururaj Shahamarao
11	R.A 13/2020 (NOTICE) IA/1/2020		Shankamma Vs Honnappa	Kularni Shinivasarao venkatarao
12	O.S. 81/2020 (NOTICE) IA/1/2020		Shivamma W/o Kandappa Vs Kamamma W/o Sharanappa Baddelli	HONNAREDDY RAYANNA MALLAREDDPEPA
13	O.S. 11/2017 (HEARING)		Sushilamma Vs Venkatreddy	HANUMAGOUDA

(O.S./0000011/2017)

: O.S./0000011/2017

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 201/2018 (Step)		Ninganna alias Gurulinganna Vs Sayed Ashif	Padashetty Gururaj
15	R.A 4/2019 (HEARING)		Renuka Vs Chandrashekhar	Sahu S Shekhar
16	O.S. 19/2020 (Step)		The Manager Canara Bank Shahpur. Vs Gopichandra	Patil Shantagaouda venkangouda
17	O.S. 45/2020 (HEARING)		The Canara Bank Shahapur Vs Amana Family Restaurant Industrial Area Rakamgera B B Road Through Its Proprietor by name Abdul Nabi	Patil Shantagaouda venkangouda
18	FDP 3/2020 (HEARING)		The Manager Canara Bank, Shahapur Vs Sidramappagouda S/o Basurajappagouda Patil and another	Kularni Shinivasarao venkatarao
19	EX 66/2018 (ISSUES-CIVIL)		Annapurmma Vs Shivaraj	Rampure Basamma Mallappa
20	O.S. 120/2019 (ISSUES-CIVIL)		Mallikarjun Vs Siddanna	Rampure Basamma Mallappa
21	O.S. 21/2017 (EVIDENCE-Civil)		Sarswati Vs Mudukanna	Sri S.M.Advocate
(O.S./0000021/2017)				
: O.S./0000021/2017				
22	M.V.C. 116/2018 (EVIDENCE-Civil)		Devindramma Vs Somashekar BL	Padashetty Gururaj
23	M.V.C. 300/2018 (EVIDENCE-Civil)		Dastgirsab Vs Nagaraj	Padashetty Gururaj
24	O.S. 4/2019 (EVIDENCE-Civil)		Mareppa Vs The Executive Engineer Gescom Shahapur	Patil Shantagaouda venkangouda
25	O.S. 5/2019 (EVIDENCE-Civil)		Parashuram Vs The Executive Engineer Gescom Yadgiri	Patil Shantagaouda venkangouda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.V.C. 182/2019 (EVIDENCE-Civil)		Ravikumar Vs Shivappa	Rampure Basamma Mallappa
27	M.V.C. 194/2019 (EVIDENCE-Civil)		Mallikarjun Vs S. Sidhan	
28	EX 77/2019 (EVIDENCE-Civil)		Gangamma Vs Basawaraj	S.V.Kulkarni
29	Misc 12/2019 (EVIDENCE-Civil)		Hayyalappa Vs The State through its Deputy Commissioner Yadgiri.	Rampure Basamma Mallappa
30	M.V.C. 192/2019 (EVIDENCE-Civil)		Prakash Vs Venkatreddy	Rampure Basamma Mallappa
31	M.V.C. 210/2019 (EVIDENCE-Civil)		Aslam Shaik Vs Rajshekar	Deshamukh Santoshkumar Devrao Deshmukh
32	O.S. 111/2019 (EVIDENCE-Civil)		Sowbhagyamma Vs Sangamma	Rampure Basamma Mallappa
33	R.A 15/2019 (ARGUMENTS-Civil) IA/1/2019		Mallanna Vs Mahadevamma	Bhaskar Rao
34	R.A 26/2020 (JUDGEMENT-CIVIL)		Kasimbee W/o Dawalsab Sepur Vs Alimbee W/o Syed Ali	Sahu S Shekhar
35	O.S. 55/2014 (ORDERS-CIVIL)		Md Ayyub Sab Vs Ashamat Bee	
36	EX 57/2018 (ORDERS-CIVIL)		Shivarachayya Vs Devakamma	K.N. Timmapuri
37	EX 64/2019 (ORDERS-CIVIL)		Pramila Vs Hampamma	Sandeep N Desai
38	EX 13/2020 (ORDERS-CIVIL)		Bheemaraya S/o Hanmanta Vs Sharanappa S/o Bhimaraya Harijan	Sahu S Shekhar
39	M.V.C. 908/2009 (ORDERS-CIVIL)		Nagaraj S/o Linganna @ Ninganna Vs Tippanna S/o Bhojunayak Rathod	Kanchi Shreemanth

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40	M.V.C. 909/2009 (ORDERS-CIVIL)		Basavaraj S/o Shivalingappa Pujari Vs Tippanna S/o Bhoju Naik Rathod	Kanchi Shreemanth
41	R.A 31/2020 (ORDERS-CIVIL) IA/1/2020 IA/2/2020		Fathima @ Sabira Begum W/o Baba Patel Vs Kahadarabee W/o Mohmad Patel	Kulkarni Laxmi Narayana Shinivasrao

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11.00 - 2.00 PM				
1	Crl.Misc. 523/2016 (NOTICE)		Naseema Begum Vs Mahmad Dastagirsab	SRI T.NAGENDRA
2	Crl.Misc. 374/2020 (NOTICE)		Aliya Begum Vs The C.M.C.Shahapur	V S Dore
3	Crl.Misc. 376/2020 (NOTICE)		Ghousiya Begum Vs The C.M.C.Shahapur	V S Dore
4	Crl.Misc. 377/2020 (NOTICE)		Syed Saleem Pash Vs The C.M.C.Shahapur	V S Dore
5	Crl.Misc. 415/2020 (NOTICE)		Jadagappagouda Vs Ningappagouda	HONNAREDDY RAYANNA MALLAREDDPEPPA
6	C.C. 328/2015 (APPEARANCE OF ACCUSED)		Shivabai Vs Devindrappa	
7	C.C. 507/2017 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Samson aliyas Yatra	
8	C.C. 829/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Shivashankar	APP
9	C.C. 1033/2019 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Manappa @ Mohanaraj	APP
10	C.C. 1356/2019 (APPEARANCE OF ACCUSED)		Siddaraj Vs Manjunath	Kollur Ramanagowda H
11	C.C. 594/2020 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Sharanappa	APP
12	C.C. 595/2020 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Bhimappa	APP
13	C.C. 596/2020 (APPEARANCE OF ACCUSED)		Shahapur PS Vs Bhimanna	APP
SUMMONS TO ACCUSED				
14	C.C. 829/2020 (APPEARANCE OF ACCUSED)		Shree Swap Nil Jain @ Shaipal Jain Vs Shree Srinivas	Sannati Sidramappa SO Sharanappa
15	C.C. 25/2019 (FRAMING OF CHARGE OR PLEA)		Shahapur P S Vs Siddappa	s

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16	C.C. 1443/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Malappa	APP
17	C.C. 136/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Chandrshekharyya	APP
18	C.C. 137/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS Vs Mallikarjunayya	APP
19	C.C. 319/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur Police Vs Sahebgouda	APP
20	C.C. 325/2015 (EVIDENCE-CRIMINAL)		Maremma Vs Ningappa	SRI T.NAGENDRA
21	C.C. 877/2015 (EVIDENCE-CRIMINAL)		Babu M Vs ABDUL NABI GULAM RASOOL KADODI	
22	C.C. 366/2016 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur Vs Devindrappa	
23	C.C. 882/2016 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Veeresh	
24	C.C. 925/2016 (EVIDENCE-CRIMINAL)		state throuth shahapur PS Vs Mahantesh	
25	C.C. 799/2017 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Abdul Bhasha	
26	C.C. 952/2017 (EVIDENCE-CRIMINAL)		State Karnataka of Shahapur PS Vs Siddappa	
27	C.C. 164/2018 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Rayappa	
28	CrI.Misc. 563/2018 (EVIDENCE-CRIMINAL)		Mahiboob Bi Vs Maheboob	Kularni Shinivasarao venkatarao
29	C.C. 897/2018 (EVIDENCE-CRIMINAL)		Shahapur P S Vs Devaraj @ Devaraddy	s
30	C.C. 860/2019 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Shabeer Ahmed	APP

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31	C.C. 862/2019 (EVIDENCE-CRIMINAL)		Shahapur PS Vs Mallappa	APP
32	C.C. 1139/2019 (EVIDENCE-CRIMINAL)		Bhimareddy Vs Mohammed Azaruddin	HONNAREDDY RAYANNA MALLAREDEPPA
33	CrI.Misc. 396/2020 (EVIDENCE-CRIMINAL)		Kirthamma Vs The Tahasildar Shahapur	Sugural Hemareddy H C Reddy
34	C.C. 405/2019 (CUSTODY MATTERS)		Shahapur PS Vs Huseeni	APP
35	C.C. 666/2019 (CUSTODY MATTERS)		Shahapur PS Vs Huseena	APP
36	C.C. 859/2019 (CUSTODY MATTERS)		Shahapur PS Vs Huseni	APP
37	C.C. 1130/2019 (CUSTODY MATTERS)		Shahapur PS Vs Huseeni	APP
38	C.C. 1131/2019 (CUSTODY MATTERS)		Shahapur PS Vs Huseeni	APP
3.00-5.00PM				
39	C.C. 493/2015 (ARGUMENTS-CRIMINAL)		Marthandappa Vs Ninganna	Kularni Shinivasarao venkatarao
40	C.C. 736/2015 (ARGUMENTS-CRIMINAL)		Marthandappa Vs Ninganna	Kularni Shinivasarao venkatarao
41	CrI.Misc. 411/2020 (NOTICE)		Basamma Akki Vs The Tahasildar Shahapur	Chetti B Devaraj
Cases listed below are adjourned due to Covid 19				
42	C.C. 533/2017 (APPEARANCE OF ACCUSED)	17-12-2020	Bheemanna Vs Vijay Wadekar	Patil Hanamantraya H R Patil
43	C.C. 685/2019 (APPEARANCE OF ACCUSED)	17-12-2020	Mahiboobsab Vs Mohammed Nooruddin (Munna)	Desai Chandrashekhar Timmareddy

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<u>11.00 - 2.00 PM</u>				
1	O.S. 85/2015 (SUMMONS)		Shivamanappa Vs Neelamma	Sahu S Shekhar
2	O.S. 139/2017 (SUMMONS)		Basavaraj Vs Dy.Commissioner Yadgir	
3	O.S. 177/2017 (SUMMONS)		Mallamma Vs Sopanna	Mudbool BHASKAR RAO
4	O.S. 301/2017 (SUMMONS)		Ratnamma Vs Mallappa	Mudbool BHASKAR RAO
5	O.S. 3/2018 (SUMMONS)		Hulagamma Vs Dhogrisab	Ramesh .N.DESHPANDE
6	O.S. 291/2018 (SUMMONS) IA/1/2018		Vijaylakshmi Vs Mallangouda	Kattimani Vasudev Hanumantappa
7	O.S. 97/2020 (SUMMONS)		Mallappa Vs Laxmi	Kularni Shinivasarao venkatarao
8	O.S. 99/2020 (SUMMONS)		Parmamma Vs Mallappa	Kularni Shinivasarao venkatarao
9	O.S. 105/2020 (SUMMONS)		Tahera Begum Vs Bhemashankar	Kularni Shinivasarao venkatarao
10	O.S. 129/2018 (HEARING)		Ismail Saab Vs Sopamma	R H Kollur
11	O.S. 261/2020 (HEARING) IA/1/2020		Shivalingamma Vs Anand Kumar	Kollur Ramanagowda H
12	O.S. 290/2012 (EVIDENCE-CIVIL)		JAYATHIRTHA KULKARNI RAJALAXMI Vs RAMARAO KULKARNI PRAKASHRAO @ PRAKASHA BATU	R.N.DESHPAND
13	O.S. 208/2014 (EVIDENCE-CIVIL) IA/1/2014		Sangamma Vs Ninganna	Sri T.Nagendra Shahapur
14	O.S. 87/2016 (EVIDENCE-CIVIL)		Mangali Bai Vs Devlaya	S.H.G. Advocate

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15	O.S. 171/2016 (EVIDENCE-CIVIL)		Malkamma Vs Devindrappa	Kanchi Shreemanth
16	O.S. 263/2016 (EVIDENCE-CIVIL)		Sandeep patil Vs Kunta Hanamanth	
17	O.S. 271/2016 (EVIDENCE-CIVIL)		Sabamma Vs Mallappa	Sahu S Shekhar
18	O.S. 125/2017 (EVIDENCE-CIVIL)		Goribi Vs Khaja Patel	HANUMAGOUDA
19	O.S. 229/2018 (EVIDENCE-CIVIL)		Shankar Vs Janya	Kattimani Salomon Alfred
20	O.S. 81/2016 (for objections)		Mallappa Vs Hayyalappa	Ramesh .N.DESHPANDE
21	O.S. 83/2016 (for objections)		Mallappa Vs Nagappa	Ramesh .N.DESHPANDE
22	EX 7/2018 (For Steps)		Ramanna Vs Muskumsab	HONNAREDDY RAYANNA MALLAREDDPEPPA
23	FDP 13/2018 (OBJECTION TO IA)		Vijayakumar Vs Laxmi Bai	Kulkarni Laxmi Narayana Shinivasrao
24	FDP 1/2019 (for objections)		Laxmibai Vs Gurulingappa	Sedamkar Ramesh G.R
25	Misc 1/2019 (for objections)		Bassamma Vs Rangayya	Ramesh .N.DESHPANDE
26	EX 1/2019 (for objections)		Kalahasti Vs Siddamma	HONNAREDDY RAYANNA MALLAREDDPEPPA
27	Misc 9/2019 (for objections)		Moulan Sab Vs Karim Sab	Sahu S Shekhar
3.00-5.00PM				
28	O.S. 73/2016 (ARGUMENTS-CIVIL)		Lakkawaa Vs Rayappa	Kulkarni Laxmi Narayana Shinivasrao
29	O.S. 315/2019 (Further arguments)		Basalingamma Vs Mallamma	Rampure Basamma Mallappa

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Kadappa Hukkeri(Incharge)
ADDL.CIVIL JUDGE & JMFC
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<u>11.00 - 2.00 PM</u>				
1	C.C. 756/2018 (APPEARANCE OF ACCUSED)		Wadagera P S Vs Sayyed Huseni	s
2	C.C. 968/2019 (APPEARANCE OF ACCUSED)		Excise Shahapur ps Vs Vishwaradya	app
3	C.C. 1102/2019 (APPEARANCE OF ACCUSED)		Wadgera PS Vs Basawaraj	APP
4	C.C. 1434/2019 (APPEARANCE OF ACCUSED)		Gogi PS Vs Chindanand	APP
5	C.C. 746/2013 (EVIDENCE-CRIMINAL)		State of Karnataka Wadgera ps Vs Teju	App
6	C.C. 64/2017 (EVIDENCE-CRIMINAL)		Wadgera PS Vs Rafiq	App
7	C.C. 185/2018 (EVIDENCE-CRIMINAL)		Gogi PS Vs Shivaji	
8	C.C. 616/2020 (CUSTODY MATTERS)		Wadgera PS Vs Shivaraj	APP
9	C.C. 617/2020 (CUSTODY MATTERS)		Wadgera PS Vs Shivaraj	APP
<u>3.00-5.00PM</u>				
10	C.C. 134/2015 (ARGUMENTS-CRIMINAL)		State of Karnataka Wadager PS Vs Rajappa	APP

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Kadappa Hukkeri(Incharge)
ADDL.CIVIL JUDGE & JMFC
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<u>11.00 - 2.00 PM</u>				
1	O.S. 144/2020 (HEARING)		Mohammed Faizul Mateen Vs Moulali	SANTHOSH MAHINDRAKAR
2	O.S. 135/2011 (EVIDENCE-CIVIL)		SYED MD. HUSSAINI SYED MOINUDDIN Vs DAVINDRAPPACHAPPA	S.V.KULKARNI
3	O.S. 105/2014 (EVIDENCE-CIVIL)		Jafar Sab Vs Nabi Chand	Sri S.V.Kulkarni Shahapur
4	O.S. 207/2014 (EVIDENCE-CIVIL) IA/1/2014		Maremma Vs Ninganna	Sri T.Nagendra Shahapur
5	O.S. 210/2014 (EVIDENCE-CIVIL) IA/1/2014		Sopayya Vs Jainabi	Sri Hanumagouda.S.markal
6	O.S. 392/2015 (EVIDENCE-CIVIL)		Ramangouda Vs Balappa	Rampure Basamma Mallappa
7	O.S. 68/2017 (EVIDENCE-CIVIL)		Putilabai Vs Masliddin	Rampure Basamma Mallappa
8	O.S. 290/2016 (Await commissioner report)		Amareshgouda Vs Sadguru Shivakumar Mahaswamigalu	HONNAREDDY RAYANNA MALLAREDDDEPPA
9	O.S. 262/2020 (APPEARANCE OF PARTY) IA/1/2020		Kasimsab Vs Ismailsab	HONNAREDDY RAYANNA MALLAREDDDEPPA
